

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3024  
ANSWERED ON:22.03.2005  
SCHEME FOR HIGHER SECONDARY EDUCATION  
Khandelwal Shri Vijay Kumar;Moghe Shri Krishna Murari

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the details of the Centrally sponsored schemes for higher secondary education being implemented through the State Governments;
- (b) whether the Union Government sanctions grants for these schemes on yearly basis after obtaining a proposal from the State Governments for the purpose;
- (c) whether the grants can be sanctioned for a period of five years on a single proposal;
- (d) if so, whether the Government proposes to take a decision in this regard;
- (e) if not, the reasons therefor and whether sanctioning of grants for a period of five years will be proper for these schemes, thereby saving time and labour involved in providing yearly grants;
- (f) the number of the proposals under consideration of the Union Government at present along with details thereof and the time by which necessary funds are likely to be provided as sought under these proposals;
- (g) whether the Government has released the instalments of the funds sanctioned by it for these schemes; and
- (h) if not, the time by which the funds as sanctioned are likely to be released?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT( SHRI M.A.A. FATMI )

(a) to (h) : Information in respect of the question is being collected and will be placed on the Table of the House.